

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008792/2020	RAHUL PRATAP SINGH VS STATE OF ODISHA	A.P.BOSE VS	JEYPORE SADAR /181 /2020 () //
2	BLAPL/0008793/2020	SAYED ABDUL MOTAQUID VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DARGHA BAZAR /120 /2020 () //
3	BLAPL/0008794/2020	BHASKAR BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	PARLAKHEMUNDI /8 /2020 () //
4	BLAPL/0008795/2020	RAJA @ KARANVIR SINGH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BRAJARAJNAGAR /347 /2020 () //
5	BLAPL/0008796/2020	LAL BAHADUR DARJJI @ DARJEE VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /164 /2017 () //
6	BLAPL/0008797/2020	SUDHANSHU ROUT VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SARANAKUL /20 /2016 () //
7	BLAPL/0008798/2020	KISMAT ALI VS STATE OF ODISHA	TRILOCHAN NANDA VS	RAYAGADA TOWN /245 /2020 () //
8	BLAPL/0008799/2020	SARATA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /99 /2020 () //
9	BLAPL/0008800/2020	DINABANDHU MOHARANA @ DANDU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CHANDAPUR /33 /2019 () //
10	BLAPL/0008801/2020	P.VEERABADHA RAO @ P.VEERABHADRAM VS STATE OF ODISHA	HYOTRABYASIMORA RAO VS	PURUSHOTTAMPUR /276 /2020 () //
11	BLAPL/0008802/2020	SARASWATI DEVTA @ DEBATA VS STATE OF ODISHA	ASHOK PANIGRAHI VS	/81 /2020 () //

**ORISSA HIGH COURT**

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12	BLAPL/0008803/2020	SHARAFAT ALI VS STATE OF ODISHA	TRILOCHAN NANDA VS	JEYPORE TOWN /200 /2020 () //
13	BLAPL/0008804/2020	KATHI@ SUSANTA BEHERA VS STATE OF ODISHA	S.ROUT VS	CHHENDIPADA /194 /2020 () //
14	BLAPL/0008805/2020	SANDIP DEVTA @ SANDIP DEBATA VS STATE OF ODISHA	ASHOK PANIGRAHI VS	CHHEND /81 /2020 () //
15	BLAPL/0008806/2020	RANKA ALIAS RANKANIDHI NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /134 /2019 () //
16	BLAPL/0008807/2020	MANGU MAJHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /45 /2020 () //
17	BLAPL/0008808/2020	DEBASIS MALIK@ KENERI @ KENEDI VS STATE OF ODISHA	NIRMAL KUMAR SEN VS	NIKIRAI /99 /2020 () //
18	BLAPL/0008809/2020	CHINU @ BIKASH NAIK VS STATE OF ODISHA	MAHES DAS VS	INDUASTRIAL,NISA /45 /2018 () //
19	BLAPL/0008810/2020	PRERIT PANI VS STATE OF ODISHA	MAHES DAS VS	K.NUAGAON /197 /2020 () //
20	CMAPL/0000259/2020	PRABHUNATH SINGH VS BRAJAMOHAN SHARMA	ADV. VS	// () //
21	CMP/0000664/2020	GOURANGA SANKHUA VS KANHEI SANKHUA	RANJAN KU. NAYAK VS	// () //
22	CONTC/0005572/2020	PRAFULLA KUMAR PARIDA VS SATYABRATA SAHU	ADV VS	// () //
23	CONTC/0005573/2020	DOLAGOBINDA SAMANTASINGHAR	ADV	//

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		VS	VS	0
24	CONTC/0005574/2020	SATYABRATA SAHU SRIKANT NAYAK	ADV	//
		VS	VS	0
25	CONTC/0005575/2020	SATYABRATA SAHU RADHARANI SAHOO	ADV.	//
		VS	VS	0
26	CONTC/0005576/2020	MARRY JOHN BAGE PANKAJ KUMAR SAHA	DEBASIS TRIPATHY	//
		VS	VS	0
27	CONTC/0005577/2020	DAMAYANTI SINGH AJIT KUMAR RAM	DEBASIS TRIPATHY	//
		VS	VS	0
28	CONTC/0005578/2020	DAMAYANTI SINGH MANISH RAM	DEBASIS TRIPATHY	//
		VS	VS	0
29	CONTC/0005579/2020	DAMAYANTI SINGH NIRAKAR MAHANTA	DEBASIS TRIPATHY	//
		VS	VS	0
30	CONTC/0005580/2020	DAMAYANTI SINGH ISWAR DEHURY	DEBASIS TRIPATHY	//
		VS	VS	0
31	CONTC/0005581/2020	DAMAYANTI SINGH KRUSHNA MURARI AGARWAL	DEBASIS TRIPATHY	//
		VS	VS	0
32	CONTC/0005582/2020	DAMAYANTI SINGH RAMAKANTA BHANJA	ADV.	//
		VS	VS	0
33	CONTC/0005583/2020	SATYABRATA SAHOO NASIM AKHTAR	DEBASIS TRIPATHY	//
		VS	VS	0
34	CONTC/0005584/2020	DAMAYANTI SINGH GOBINDA CHANDRA BISWAL	ADV.	//
		VS	VS	0

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35	CONTC/0005585/2020	SATYABRATA SAHOO DROUPADI ROUT VS	K.K.SWAIN VS	// // ()
36	CONTC/0005586/2020	SATYABRATA SAHOO VEDANT FASHIONS PVT. LTD. VS	SASWAT K. ACHARYA VS	// // DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
37	CONTR/0000066/2020	JAGADISH PRASAD NAIK SMRUTIREKHA BEHURA VS	PRAVAT KUMAR MOHANTY VS	Arbp/0000051/2020 // ()/
38	CRLA/0000607/2020	RASHMI RANJAN MOHAPATRA ASHA SAHU VS	J.N.PANDA VS	// NARLA /99 /2019 A.D.J.,BHAWANIPATNA(Kalahandi)
39	CRLLP/0000038/2020	STATE OF ORISSA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	CT/0000006/2020 BARIA /52 /2017 ()
40	CRLMA/0000160/2020	SANTOSH SINKU S. RAJAN RAJU VS	BIBHU PRASAD DAS VS	// BADACHANA /13 /2020 ()
41	CRLMC/0001691/2020	STATE OF ORISSA PANDABA PATRA VS	SMRUTI RANJAN MOHAPATRA VS	// BURLA /484 /2019 ()
42	CRLMC/0001692/2020	STATE OF ODISHA PRAKASH JENA @ PRAKASH KUMAR JENA VS	AMITAV TRIPATHY VS	// ODAGAON /197 /2020 ()
43	CRLMC/0001693/2020	STATE OF ODISHA DEEPAK GADABADA VS	MANAS CHAND VS	// BEGUNIA P.S. /92 /2019 ()
44	CRLMP/0001546/2020	STATE OF ORISSA SUSHIL KUMAR MEHER VS	SUSANTA KUMAR NAYAK VS	// // ()/
45	CRLMP/0001547/2020	STATE OF ODISHA MAHENDRA KUMAR BHOLA VS	SANTANU KUMAR SARANGI VS	// // ()/
		STATE OF ODISHA		//

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46	CRLMP/0001548/2020	PRAVAKAR HATI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 0 //
47	CRLMP/0001549/2020	KALANDI BEHERA VS PRINCIPAL SECRETARY TO GOVT.	MOHENDRA DALAI VS	//0 0 //
48	CRLREV/0000461/2020	KRISHNA GUPTA @ KENIYA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SUNDARGARH TOWN /110 /2018 0 //
49	RSA/0000211/2020	OM PRAKASH MISHRA VS SATYANARAYAN DASH @ TARAI	DEBAKANT MOHANTY VS	// 0 //
50	TRP(C)/0000210/2020	DEEPTIMAYEE PUTHAL @ DEEPTIMAYEE DAS VS PRADEEP KUMAR DAS	MSMRUTI RANJAN MOHAPATRA VS	// 0 //
51	TRP(C)/0000211/2020	CHINMAYEE KUMARI HARICHANDAN VS PRASANTA KUMAR ROUT	SAROJ KUMAR DASH VS	// 0 //
52	TRPCRL/0000050/2020	JHUNI RANI PATRA @RAY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	ORKEL /11 /2019 0 //
53	WA/0000728/2020	RABINDRA KUMAR BEHERA VS DIRECTOR GENERAL, CRPF, CGO COMPLEX,NEW DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
54	WP(C)/0033853/2020	SAKET KUMAR AGARWAL VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// 0 //
55	WP(C)/0033854/2020	SAKET KU AGRAWAL VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// 0 //
56	WP(C)/0033855/2020	SATYENDRA KUMAR BISWAL VS STATE OF ORISSA	ADITYA N. DAS VS	// 0 //
57	WP(C)/0033856/2020	A.CHINARAO	SADASIVA PATRA	//

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		VS	VS	0
		BHUBANESWAR MUNICIPAL CORPORATION		//
58	WP(C)/0033857/2020	KISHORE KUMAR SAHU	ADITYA N. DAS	//
		VS	VS	0
		STATE OF ORISSA		//
59	WP(C)/0033858/2020	RAMAKANTA NAYAK	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0033859/2020	PABITRA MOHAN SARANGI	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0033860/2020	BINAY CHANDRA MAHAPATRA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0033861/2020	AJAY KUMAR DAS	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0033862/2020	NATABAR JENA	S.K.RAY	//
		VS	VS	0
		COMMISSIONER OF LAND RECORDS AND SETTLEMENT, CUTTACK		//
64	WP(C)/0033863/2020	RABINDRA KUMAR SETHY	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0033864/2020	SAYED RAZAYE KARIM	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
66	WP(C)/0033865/2020	SWAPANESWAR BEHERA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0033866/2020	M/S. KONARK STONE CRUSHER ANJIRA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0033867/2020	TIKINA GHADAI	BISWARANJAN MAHARATHA	//
		VS	VS	0

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69	WP(C)/0033868/2020	COLLECTOR, CUTTACK DOLOGOBINDA PANDA VS	BISWARANJAN MAHARATHA VS	// // 0
70	WP(C)/0033869/2020	COLLECTOR, CUTTACK SRINIBAS MANDAL VS	BISWARANJAN MAHARATHA VS	// // 0
71	WP(C)/0033870/2020	COLLECTOR, CUTTACK SASHI BHUSAN SWAIN VS	SATYAJIT MUKHERJEE VS	// // 0
72	WP(C)/0033871/2020	COLLECTOR, KHURDA MINATI PUHAN VS	SATYAJIT MUKHERJEE VS	// // 0
73	WP(C)/0033872/2020	COLLECTOR, KHURDA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
74	WP(C)/0033873/2020	BIRANCHI NAYAK NIBEDITA RAY VS	BISWABIHARI MOHANTY VS	// // 0
75	WP(C)/0033874/2020	STATE OF ODISHA NIBEDITA RAY VS	BISWABIHARI MOHANTY VS	// // 0
76	WP(C)/0033875/2020	STATE OF ODISHA LADU KISHORE SAHOO VS	BISWABIHARI MOHANTY VS	// // 0
77	WP(C)/0033876/2020	STATE OF ODISHA LALITA NAYAK VS	DEBAJYOTI CHATTERJEE VS	// // 0
78	WP(C)/0033877/2020	INSPECTOR GENERAL OF REGISTRATION SIBA PRASAD NAYAK VS	S.K.NAYAK..2 VS	// // 0
79	WP(C)/0033878/2020	TAHASILDAR JAGATSINGHPUR HIMANSU SEKHAR MISHRA VS	KISHORE CHANDRA PRADHAN VS	// // 0
		STATE OF ODISHA		//

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80	WP(C)/0033879/2020	JAGADISH PARIDA VS STATE OF ODISHA	R.ACHARY VS	// 0 //
81	WP(C)/0033880/2020	SUJIT KUMAR MISHRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
82	WP(C)/0033881/2020	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
83	WP(C)/0033882/2020	SRINIBAS SENAPATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
84	WP(C)/0033883/2020	DEBI PRASAD MISHRA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
85	WP(C)/0033884/2020	PRABIRA @ KUMAR KAMPA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
86	WP(C)/0033885/2020	DAYAKAR KHAMARI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
87	WP(C)/0033886/2020	SOUBHAGYA KUMAR NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
88	WP(C)/0033887/2020	RATIKANTA MANGARAJ VS STATE OF ODISHA	ASIT KUJENA VS	// 0 //
89	WP(C)/0033888/2020	AJIT RANJIT VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
90	WP(C)/0033889/2020	SARAT CHANDRA MISHRA VS HARIHAR MISHRA	MOHENDRA DALAI VS	// 0 //
91	WP(C)/0033890/2020	ANADI CHARAN LENKA	BINAYA KUMAR MOHANTY	//



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0033891/2020	SASWATI MOHANTY	G.A.R.DORA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0033892/2020	BANAMALI GURU	P.R.MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
94	WP(C)/0033893/2020	SHEELA NAYAK @ SHEELA SABHASUNDAR	SUJATA JENA	//
		VS	VS	0
		THE COLLECTOR GAJAPATI		//
95	WP(C)/0033894/2020	JIBAN KUMAR BEURA	P.R.MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
96	WP(C)/0033895/2020	NALINI RATH	KALPATARU MISHRA	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
97	WP(C)/0033896/2020	SILADITYA MOHAPATRA	GAUTAM MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0033897/2020	KALANDI CHARAN SWAIN	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0033898/2020	HRUSHIKESH JALLI	ANUPA UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0033899/2020	PARAMANANDA SENAPTI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0033900/2020	BASANTI DASH	ANUPA UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0033901/2020	BUDHADEV JENA	ANUPA UDAYA SENAPATI	//
		VS	VS	0

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103	WP(C)/0033902/2020	STATE OF ODISHA DUSMANTA KUMAR SAHOO VS	ANUPA UDAYA SENAPATI VS	// // 0
104	WP(C)/0033903/2020	STATE OF ODISHA BALLABHA BHOI VS	MANAS RANJAN KHATUA VS	// // 0
105	WP(C)/0033904/2020	STATE OF ODISHA JYOTI RANJAN MOHARANA VS	SATYABRATA MOHANTY VS	// // 0
106	WP(C)/0033905/2020	SENIOR G.M. CONSTRUCTION OPTCL MAMATA SWAIN VS	ANUPA UDAYA SENAPATI VS	// // 0
107	WP(C)/0033906/2020	STATE OF ODISHA ULLAS CHANDRA NAYAK VS	ANUPA UDAYA SENAPATI VS	// // 0
108	WP(C)/0033907/2020	STATE OF ODISHA BHAGIRATHI SWAIN VS	ANUPA UDAYA SENAPATI VS	// // 0
109	WP(C)/0033908/2020	STATE OF ODISHA PRADIPTA KUMAR MISHRA VS	ANUPA UDAYA SENAPATI VS	// // 0
110	WP(C)/0033909/2020	STATE OF ODISHA DURYODHAN NAYAK VS	ANUPA UDAYA SENAPATI VS	// // 0
111	WP(C)/0033910/2020	STATE OF ODISHA SURINDER SINGH CHHABRA VS	M.R.DHAL VS	// // 0
112	WP(C)/0033911/2020	COLLECTOR, SUNDARGARH PURNA CHANDRA DASH VS	ANUPA UDAYA SENAPATI VS	// // 0
113	WP(C)/0033912/2020	STATE OF ODISHA JASMA BALUA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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114	WP(C)/0033913/2020	SOUMENDRA NATH DATTA VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
115	WP(C)/0033914/2020	SANTOSH NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
116	WP(C)/0033915/2020	DR.BHARATI PANDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
117	WP(C)/0033916/2020	MEENA KUMARI SHARMA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
118	WP(C)/0033917/2020	SANJAYA KUMAR BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
119	WP(C)/0033918/2020	RABINDRANATH PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
120	WP(C)/0033919/2020	NILAMANI MOHAPATRA VS STATE OF ODISHA	B.S.TRIPATHY-1 VS	// 0 //
121	WP(C)/0033920/2020	BANCHANIDHI BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
122	WP(C)/0033921/2020	ITISHREE MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
123	WP(C)/0033922/2020	PRAVATINI SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
124	WP(C)/0033923/2020	KRISHNA CHANDRA SETHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
125	WP(C)/0033924/2020	KARTIKEYA SETHI	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0033925/2020	BANALATA MALLICK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0033926/2020	SWADHIN KUMAR CHOUDHURY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0033927/2020	ARAVINDA PADHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0033928/2020	JYOTIRMAYEE SARAF	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0033929/2020	NALIN KISAN	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0033930/2020	RANJIT MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0033931/2020	PADMA CHARAN DALABEHERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0033932/2020	RAMAKANTA BISWAL	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0033933/2020	SANTANU KUMAR SUTAR	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		COLLECTOR,CUTTACK		//
135	WP(C)/0033934/2020	CHHANDA CHARAN MISRA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0033935/2020	NIRANJAN PRADHAN	JYOTI RANJAN KHUNTIA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/12/2020**

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137	WP(C)/0033936/2020	STATE OF ODISHA TUSARKANTA NAIK VS	JYOTI PATNAIK VS	// // 0
138	WP(C)/0033937/2020	STATE OF ODISHA DAMODAR SAHU VS	JYOTI RANJAN KHUNTIA VS	// // 0
139	WP(C)/0033938/2020	STATE OF ODISHA RITA KUMARI PATRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
140	WP(C)/0033939/2020	STATE OF ODISHA KAILASH DAS @ KAILASH CHANDRA DAS VS	B.DASH VS	// // 0
141	WP(C)/0033940/2020	STATE OF ODISHA BHAKTABANDHU MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
142	WP(C)/0033941/2020	STATE OF ODISHA MANORANJAN MAHALIK VS	JYOTI PATNAIK VS	// // 0
143	WP(C)/0033942/2020	STATE OF ODISHA KAMALA KANTA MALLIK VS	TUSHARKANTA NAYAK VS	// // 0
144	WP(C)/0033943/2020	STATE OF ODISHA HARIHAR MAHADEV BIJE MOBARAKPUR TRUST VS	B.S.DAS VS	// // 0
145	WP(C)/0033944/2020	STATE OF ODISHA GANESH PRASAD MISHRA VS	PITAMBAR PANDA VS	// // 0
146	WP(C)/0033945/2020	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	BINI MISHRA VS	// // 0
147	WP(C)/0033946/2020	STATE OF ODISHA CHAITANYA DHARUA VS	PITAMBAR PANDA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :03/12/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0033947/2020	LABANYA SUNDAR NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
149	WP(C)/0033948/2020	BRAJA SUNDAR MISHRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
150	WP(C)/0033949/2020	SUDHIR DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
151	WP(C)/0033950/2020	ANURADHA CHAND VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
152	WP(C)/0033951/2020	PRADIPTA KUMAR JENA VS STATE OF ODISHA	DHULIRAM PATTANAYAK VS	// 0 //
153	WP(C)/0033952/2020	RABINDRA RAY VS STATE OF ODISHA	S.K.PADHI VS	// 0 //
154	WP(C)/0033953/2020	NARGI ADBONG @ NARANGI ADARIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
155	WP(C)/0033954/2020	SUMAN SEKHAR RAY VS JOINT SEAT ALLOCATION AUTHORITY (JOSAA)	UMESH CHADNRA PATNAIK VS	// 0 //
156	WP(C)/0033955/2020	SUBHASA CHANDRA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
157	WP(C)/0033956/2020	ALOK DORA VS THE COLLECTOR GANJAM	S.K.BHANJADEO VS	// 0 //
158	WP(C)/0033957/2020	SASMITA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
159	WP(C)/0033958/2020	AINTHA SAHOO	SHASHI BHUSAN JENA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/12/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0033959/2020	HDFC BANK LTD,	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//
161	WP(C)/0033960/2020	PARSURAM ROUSTRAY	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0033961/2020	HDFC BANK LTD,	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK,		//
163	WP(C)/0033962/2020	SNEHALATA SAHOO	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0033963/2020	SUBRAT SINGH	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0033964/2020	KABITA DASH	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
166	WP(C)/0033965/2020	M/S. YATRI BHOJAN PRIVATE LIMITED,	BIBHU PRASAD DAS	//
		VS	VS	0
		ALL INDIA INSTITUTE OF MEDICAL SCIENCES,		//
167	WP(C)/0033966/2020	PRASANTA RANJAN MOHANTY	SRINIBASH SATAPATHY	//
		VS	VS	0
		THE BRANCH MANAGER, KOTAK MAHINDRA BANK, PARADEEP BRANCH,		//
168	WP(C)/0033967/2020	MANOJ DASH	TAPASWINI SAHU	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
169	WP(C)/0033968/2020	JOHN SUBHASIS DAS	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0033969/2020	SOUMYA RANJAN PARIDA	K.P.MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0033970/2020	CHAIRMAN, PARADIP PORT TRUST DHIRENDRA KUMAR PRATAP VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// // 0 //
172	WP(C)/0033971/2020	PRABHAT KUMAR PANI VS SUB-COLLECTOR, KENDRAPARA	K.P.MISHRA VS	// 0 //
173	WP(C)/0033972/2020	ODISHA POWER GENERATION CORPORATION VS STATE OF ODISHA	PRABHOYESSANTON BEHERA VS	// 0 //
174	WP(C)/0033973/2020	GOLAPI PRUSETH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
175	WP(C)/0033974/2020	NIRUPAMA PADHEE VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
176	WP(C)/0033975/2020	PURABI JAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
177	WP(C)/0033976/2020	SUPRITI PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
178	WP(C)/0033977/2020	KAUSHALYA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
179	WP(C)/0033978/2020	BHATAKESWARA DHAKHINAKABATA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
180	WP(C)/0033979/2020	PADMINI PRIYADARSHINI PANDEY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
181	WP(C)/0033980/2020	BINUTA GARDIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //



## ORISSA HIGH COURT

**FILING REPORT AS ON :03/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0015272/2020	SAROJ JETHY VS STATE OF ODISHA	SUBHASIN PATTNAIK VS	BADAMBADI /238 /2020 () //
183	ABLAPL/0015273/2020	DEEPAK PANI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DEOGARH /260 /2020 () //
184	ABLAPL/0015274/2020	MUNA @ DEEPAK PARIDA VS STATE OF ODISHA	A.PATTANAİK VS	BHANDARIPOKHARI /184 /2019 () //
185	ABLAPL/0015275/2020	BANAMALI LENKA VS STATE OF ODISHA	S.P.DASH VS	PATTAMUNDAI /493 /2020 () //
186	ABLAPL/0015276/2020	PRASUN BIKASH SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
187	ABLAPL/0015277/2020	BENU NAYAK @ BENUA @ BENUDHAR NAYAK VS UNION OF INDIA (RAILWAY)	SATYAJIT MOHAPATRA-2 VS	/ /0 () //
188	ABLAPL/0015278/2020	KHITI @ JUDHISTHIR NEGI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	/ /0 () //
189	ABLAPL/0015279/2020	KALPANA SWAIN VS STATE OF ODISHA	A.PATTANAİK VS	KUMBHARAPARA /302 /2020 () //
190	ABLAPL/0015280/2020	SHARAD KUMAR AGARWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MAHILA P.S. BUXIBAZAR /96 /2020 () //
191	ABLAPL/0015281/2020	GAJENDRA MAHALI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /76 /2020 () //
192	ABLAPL/0015282/2020	GULUGULA MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /285 /2020 () //
193	ABLAPL/0015283/2020	AKHAYA MOHANTY	PRADEEP KUMAR DAS	BHADRAK RURAL /662 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0015284/2020	SUDAN KUMAR GIRI	PARTHA SARATHI NAYAK	GHAGARBEDA /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0015285/2020	MD RIYAJ	PARTHA SARATHI NAYAK	ANGUL TOWN /798 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0015286/2020	SK. SALIM	DINESH RAY	SIMULIA /227 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0015287/2020	SK. SADAM	DINESH RAY	SIMULIA /227 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0015288/2020	TRILOCHAN NAYAK	RANJAN KUMAR NAYAK	DHARMASALA /438 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0015289/2020	PRAKASH MAHAPATRA	JUGALA KISHORE PANDA	PARJANG /331 /2020
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0015290/2020	MAMUNI @ SABITRI NAYAK	JUGALA KISHORE PANDA	BHUBAN /79 /2016
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0015291/2020	DHOBAS DAS	AMULYA RATNA PANDA	PURUSHOTTAMPUR /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0015292/2020	DANEI PRADHAN @ JANARDAN PRADHAN	DINESH KUMAR MOHANTY	PURI SADAR /357 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0015293/2020	AJAY KUMAR BEHERA @ AJAY BEHERA	DINESH KUMAR MOHANTY	KANAS /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0015294/2020	BAPADIPPO BANARJEE	K.K.PAHIL	TALABANIA /181 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0015295/2020	STATE OF ODISHA JAYAKRUSHNA PANDA VS	DINESH KUMAR MOHANTY VS	// PURI TOWN /204 /2020 ()
206	ABLAPL/0015296/2020	STATE OF ODISHA PRADEEP SETHI VS	RONIT GHOSH VS	// TALCHER TOWN /420 /2020 ()
207	ABLAPL/0015297/2020	STATE OF ODISHA ASHISH KUMAR AGARWAL VS	SAROJ KUMAR PADHY VS	// MAHILA P.S. BUXIBAZAR /96 /2020 ()
208	ABLAPL/0015298/2020	STATE OF ODISHA SANKAR SETHI VS	PRADEEP KUMAR PARIDA VS	// CHOUDWAR /557 /2020 ()
209	ABLAPL/0015299/2020	STATE OF ODISHA HRUSHI @ HRUSHIKESH BISWAL VS	BIBHUTI BHUSAN BEHERA VS	// KANDHEIGOLE /205 /2020 ()
210	ABLAPL/0015300/2020	STATE OF ODISHA ANJAN KUMAR MOHAPATRA VS	BRUNDEBAN ROUT VS	// /361 /2020 ()
211	ABLAPL/0015301/2020	STATE OF ODISHA SAROJ KUMAR TANDI VS	S.K.NAYAK-2 VS	// DUNGURIPALI /209 /2020 ()
212	ABLAPL/0015302/2020	STATE OF ODISHA MIR. JABIR VS	MD. G. MADANI VS	// BHANDARIPOKHARI /128 /2019 ()
213	ABLAPL/0015303/2020	STATE OF ODISHA PUNIA DAS VS	DEBASIS SARANGI VS	// K.NUAGAON /157 /2019 ()
214	ABLAPL/0015304/2020	STATE OF ODISHA MANAS RANJAN PARIDA VS	DIPTI RANJAN BHOKTA VS	// SUNDARGARH TOWN /361 /2020 ()
215	ABLAPL/0015305/2020	STATE OF ODISHA THURU @ RAKESH NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /282 /2020 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0015306/2020	SURYA MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /57 /2020 () //
217	ABLAPL/0015307/2020	CHITTARANJAN BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /260 /2020 () //
218	ABLAPL/0015308/2020	ANTARYAMI BADU VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BADAGODA P.S. /327 /2020 () //
219	ABLAPL/0015309/2020	TAIN @ RUDRANARAYAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /280 /2020 () //
220	ABLAPL/0015310/2020	PUSPALATA MISHRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA - 4 VS	DHUSURI /237 /2020 () //
221	ABLAPL/0015311/2020	NIRMAL NATH VS STATE OF ODISHA	SATYA NARAYAN MISHRA - 4 VS	BASUDEVPUR /314 /2020 () //
222	ABLAPL/0015312/2020	SUVENDRA @ SUVENDU MOHAN PARIDA @ <del>SURENDRANATH</del> VS STATE OF ODISHA	<del>SURENDRANATH</del> JEE VS	BALIMI /157 /2020 () //
223	ABLAPL/0015313/2020	PRAFULLA DAS VS STATE OF ODISHA	DEBASIS SARANGI VS	KHANDAGIRI P.S. /788 /2020 () //
224	ABLAPL/0015314/2020	TRINATH CHAMPATI VS STATE OF ODISHA	MANAS CHAND VS	BAGHAMARI /97 /2020 () //
225	ABLAPL/0015315/2020	BICHITRANANDA BISWAL VS STATE OF ODISHA	H.N.MOHAPATRA VS	KAKATAPUR /225 /2020 () //
226	ABLAPL/0015316/2020	PAPU NARENDRA@SOMESH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /762 /2020 () //
227	WPC(OA)/0000188/2018	RAJALAXMI DAS	M/S.RAMAKANTA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WPC(OAC)/0002400/2015	NIKUNJA BIHARI SWAIN	M/S.RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WPC(OAC)/0002666/2017	LATA BISWALA	M/S.SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WPC(OAC)/0002823/2018	SUKANT SAHOO	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WPC(OAC)/0002824/2018	BASANTA KUMAR JENA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :03/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2020 ARBP/63/2019	M/S. UNIEXCEL GROUP HOLDING CO.LTD.-MP	BIBHU PRASAD DAS
2	33/2020 CRLLP/38/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
3	37/2020 WPCRL/133/2020	SUBHALAXMI PANDEY-MP	SRINIVAS MOHANTY
4	48/2020 TRPCRL/50/2020	JHUNI RANI PATRA @RAY-MP	DIPTI RANJAN BHOKTA
5	129/2020 CMAPL/738/2016	LAXMIDHARA PRADHAN-MP	
6	206/2020 TRP(C)/210/2020	DEEPTIMAYEE PUTHAL @ DEEPTIMAYEE DAS-MP	SMRUTI RANJAN MOHAPATRA
7	207/2020 TRP(C)/211/2020	CHINMAYEE KUMARI HARICHANDAN-MP	SAROJ KUMAR DASH
8	239/2020 CONTC/5576/2020	PANKAJ KUMAR SAHA-MP	DEBASIS TRIPATHY
9	240/2020 CONTC/5577/2020	AJIT KUMAR RAM-MP	DEBASIS TRIPATHY
10	241/2020 CONTC/5578/2020	MANISH RAM-MP	DEBASIS TRIPATHY
11	242/2020 CONTC/5579/2020	NIRAKAR MAHANTA-MP	DEBASIS TRIPATHY
12	243/2020 CONTC/5580/2020	ISWAR DEHURY-MP	DEBASIS TRIPATHY
13	244/2020 CONTC/5581/2020	KRUSHNA MURARI AGARWAL-MP	DEBASIS TRIPATHY
14	245/2020 CONTC/5583/2020	NASIM AKHTAR-MP	DEBASIS TRIPATHY
15	246/2020 CONTC/3583/2020	M/S.BANSAL INFRA PROJECTS PVT.LTD-MP	ADV
16	247/2020 CONTC/3669/2020	B K D INFRASTRUCTURE PVT.LTD.-MP	ADV.
17	251/2020 CONTC/3667/2020	M/S.ORIENT CONSTRUCTIONS PVT.LTD.-MP	ADV.
18	487/2020 RSA/211/2020	OM PRAKASH MISHRA-MP	DEBAKANT MOHANTY
19	530/2020 CRLREV/461/2020	KRISHNA GUPTA @ KENIYA-MP	SOURA CHANDRA MOHAPATRA
20	650/2020 CMP/664/2020	GOURANGA SANKHUA-MP	RANJAN KU. NAYAK
21	1156/2020 CRLMC/1691/2020	PANDABA PATRA-MP	SMRUTI RANJAN MOHAPATRA
22	1157/2020 CRLMC/1692/2020	PRAKASH JENA @ PRAKASH KUMAR JENA-MP	AMITAV TRIPATHY
23	1158/2020 CRLMC/1544/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
24	1159/2020 CRLMC/1544/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
25	1160/2020 CRLMC/1546/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
26	1161/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY

27	CRLMC/1546/2020 1162/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP SIDHARTHA RAY	
28	CRLMC/1545/2020 1163/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP SIDHARTHA RAY	
29	CRLMC/1545/2020 1164/2020	DEEPAK GADABADA-MP	MANAS CHAND
30	CRLMC/1693/2020 1165/2020	AKHILA MAHAPATRA-MP	BIJAYA KUMAR PARIDA(2)
31	CRLMC/1677/2020 1167/2020	ASHA SAHU-MP	J.N.PANDA
32	CRLA/607/2020 1206/2020	SUMANTA KHATUA-MP	PRIYAMBADA SARANGI
33	BLAPL/4088/2020 1207/2020	JAGANNATH SAHU-MP	M/S.MANORANJAN PADHY
34	BLAPL/6836/2019 1208/2020	NIMESH MOHANTY-MP	JYOTIRMAYA SAHOO
35	BLAPL/6524/2020 1209/2020	MANAS MALLICK @ JYOTI PRAKASH MALLICK-MP	SOUBHAGYA KUMAR DASH
36	BLAPL/6219/2020 1210/2020	SUKRA @ SUKURA PATRA-MP	ASHOK KUMAR APAT
37	BLAPL/6918/2019 1211/2020	JAGYANSENA KANHAR-MP	AMULYA RATNA PANDA
38	BLAPL/92/2020 1212/2020	SAMPATI PATRA-MP	AMULYA RATNA PANDA
39	BLAPL/4045/2020 1213/2020	BAPUJI BEHERA @ SIBA PRASAD BEHERA-MP	PRADIPTA VARMA
40	BLAPL/11271/2019 1215/2020	DEBA @ DEBASIS ROUT-MP	H.N.MOHAPATRA
41	BLAPL/8567/2020 1359/2020	BRANCH MANAGER, CHOLAMANDALAM MS G.I.CO. LTD.	MDM ALI KHAN
42	MACA/136/2020 1360/2020	THE MANAGER(LEGAL), M/S ROYAL SUNDARAM ALLIANCE	MDM SURK K P S CO.LTD.-MP
43	MACA/590/2020 1361/2020	SHANTILATA BHOI-MP	BINAYAK PR. MOHANTY
44	MACA/744/2020 1362/2020	SHANTILATA BHOI-MP	BINAYAK PR. MOHANTY
45	MACA/744/2020 1363/2020	RABINDRA NATH BARAL-MP	BINAYAK PRASAD MOHANTY
46	MACA/251/2020 1364/2020	NEERU @ NEETU SHUKLA-MP	BINAYAK PRASAD MOHANTY
47	MACA/250/2020 1365/2020	LATAMANI NATH-MP	M/S.BINAYAK PR.MOHANTY
48	MACA/979/2016 1366/2020	MANGULI BEHERA-MP	M/S.LAXMI N.RAYATSINGH
49	MACA/863/2009 1367/2020	SHANTI AGRAWAL-MP	BINAYA KUMAR MOHANTY
50	MACA/369/2019 1368/2020	ARJUNA BEHERA-MP	BINAYAK PR.MOHANTY
51	MACA/994/2019 1369/2020	SUBAL BEHERA-MP	BINAYAK PR.MOHANTY
52	MACA/995/2019 1370/2020	NAMRATA AGRAWAL-MP	BINAYA KUMAR MOHANTY
53	MACA/368/2019 1371/2020	SRIMANTI DEVI-MP	M/S.BINAYAK PR.MOHANTY
54	MACA/975/2016 1372/2020	KUNI MOHAPATRA-MP	BINAYAK PRASAD MOHANTY
55	MACA/140/2020 1373/2020	MANMATH PATRA-MP	BINAYAK PR.MOHANTY
56	MACA/240/2020 1374/2020	HAREKRUSHNA MOHANTY-MP	M/S.L.N.RAYATSINGH
57	MACA/759/2011 1604/2020	RABINDRA KUMAR BEHERA-MP	MANOJ KUMAR KHUNTIA
	WA/728/2020		

58	1605/2020 WA/17/2020	PABITRA KU.SAMAL-MP	JYOTIRMAYA GUPTA
59	14620/2020 WP(C)/33853/2020	SAKET KUMAR AGARWAL-MP	SUSILKUMAR MOHAPATRA
60	14621/2020 WP(C)/33854/2020	SAKET KU AGRAWAL-MP	SUSILKUMAR MOHAPATRA
61	14622/2020 WP(C)/33855/2020	SATYENDRA KUMAR BISWAL-MP	ADITYA N. DAS
62	14623/2020 WP(C)/33855/2020	SATYENDRA KUMAR BISWAL-MP	ADITYA N. DAS
63	14624/2020 WP(C)/10065/2019	CAPT.GOURI PRASAD BISWAL-MP	M/S.MANOJA KU.KHUNTIA
64	14625/2020 WP(C)/25664/2019	SAROJ KUMAR LENKA-MP	JITENDRA KUMAR DIGAL
65	14626/2020 WP(C)/10753/2019	SAROJ KUMAR LENKA-MP	M/S.MANOJA KUMAR KHUNTIA
66	14627/2020 WP(C)/33857/2020	KISHORE KUMAR SAHU-MP	ADITYA N. DAS
67	14628/2020 WP(C)/33857/2020	KISHORE KUMAR SAHU-MP	ADITYA N. DAS
68	14629/2020 WP(C)/17613/2020	SANTOSHI INFOTECH COMPUTER CENTRE-MP	ANUPAM DAS
69	14630/2020 WP(C)/17613/2020	SANTOSHI INFOTECH COMPUTER CENTRE-MP	ANUPAM DAS
70	14631/2020 WP(C)/16510/2020	DR.GOPINATH SAMAL-MP	PRASANTA KUMAR PANDA
71	14633/2020 WP(C)/5231/2020	PRADIPTA KUMAR ROUT-MP	M/S.PRABODHA CH.NAYAK
72	14635/2020 WP(C)/33866/2020	M/S. KONARK STONE CRUSHER ANJIRA-MP	NIRANJAN LENKA
73	14636/2020 WP(C)/33872/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
74	14637/2020 WP(C)/33400/2020	FANINDRA KUMAR CHOUDHURY-MP	PRAVA RANJAN MISHRA
75	14638/2020 WP(C)/32783/2020	BISHNUPRIYA SWAIN-MP	RANJAN KU.NAYAK
76	14639/2020 WP(C)/33880/2020	SUJIT KUMAR MISHRA-MP	RAMA KRISHNA BISOI
77	14640/2020 WP(C)/33883/2020	DEBI PRASAD MISHRA-MP	PURUSOTTAM CHULI
78	14641/2020 WP(C)/33889/2020	SARAT CHANDRA MISHRA-MP	MOHENDRA DALAI
79	14642/2020 WP(C)/33890/2020	ANADI CHARAN LENKA-MP	BINAYA KUMAR MOHANTY
80	14643/2020 WP(C)/33891/2020	SASWATI MOHANTY-MP	G.A.R.DORA
81	14644/2020 WP(C)/33893/2020	SHEELA NAYAK @ SHEELA SABHASUNDAR-MP	SUJATA JENA
82	14645/2020 WP(C)/2551/2020	MADHUSUDAN PATRA-MP	SHASHI BHUSAN JENA
83	14646/2020 WP(C)/33904/2020	JYOTI RANJAN MOHARANA-MP	SATYABRATA MOHANTY
84	14647/2020 WP(C)/33910/2020	SURINDER SINGH CHHABRA-MP	M.R.DHAL
85	14649/2020 WP(C)/32860/2020	DEBENDRA MOHAN PATTNAIK-MP	AUROVIND PATTNAIK
86	14651/2020 WP(C)/23023/2020	M/S.ANAND FABRICATORS AND ENGINEERS-MP	DAMODAR PATI
87	14652/2020 WP(C)/22634/2020	BALARAM BEHERA-MP	P.K.BEHERA
88	14653/2020 WP(C)/33687/2020	DR.DHANANJAY RAM-MP	DEEPALI MAHAPATRA
89	14654/2020	SOUMENDRA NATH DATTA-MP	SUBHENDU KUMAR DAS



90	WP(C)/33913/2020 14655/2020	M/S.KONARK TALKIES PVT.LTD-MP	BUDHADEV ROURTRAY
91	WP(C)/19791/2020 14657/2020	SANTOSH NAG-MP	ASHIS KUMAR MISHRA
92	WP(C)/33914/2020 14658/2020	DR.BHARATI PANDA-MP	ASHIS KUMAR MISHRA
93	WP(C)/33915/2020 14659/2020	SONALI DAS-MP	M/S.SAMEER KUMAR DAS
94	WP(C)/14652/2017 14660/2020	PRAKASH CH.DAS and ANR-MP	M/S.MILAN KANUNGO
95	WP(C)/29851/2011 14661/2020	MEENA KUMARI SHARMA-MP	SHASHI BHUSAN JENA
96	WP(C)/33916/2020 14662/2020	CAPT.GOURI PRASAD BISWAL-MP	M/S.MANOJA KU.KHUNTIA
97	WP(C)/10065/2019 14663/2020	SANJAYA KUMAR BISWAL-MP	KRISHNA CHANDRA SAHU
98	WP(C)/33917/2020 14664/2020	NILAMANI MOHAPATRA-MP	B.S.TRIPATHY
99	WP(C)/33919/2020 14665/2020	ITISHREE MOHAPATRA-MP	SHASHI BHUSAN JENA
100	WP(C)/33921/2020 14666/2020	SWADHIN KUMAR CHOUDHURY-MP	SAMIR KUMAR MISHRA
101	WP(C)/33926/2020 14667/2020	RANJIT MISHRA-MP	SHASHI BHUSAN JENA
102	WP(C)/33930/2020 14668/2020	LABANYA SUNDAR NAYAK-MP	BIKRAM CHANDRA GHADEI
103	WP(C)/33947/2020 14669/2020	LABANYA SUNDAR NAYAK-MP	BIKRAM CHANDRA GHADEI
104	WP(C)/33947/2020 14670/2020	ANURADHA CHAND-MP	GOURI KUMAR RATH
105	WP(C)/33950/2020 14671/2020	SUMAN SEKHAR RAY-MP	UMESH CHADNRA PATNAIK
106	WP(C)/33954/2020 14672/2020	SUBHASA CHANDRA JENA-MP	SHASHI BHUSAN JENA
107	WP(C)/33955/2020 14673/2020	ALOK DORA-MP	S.K.BHANJADEO
108	WP(C)/33956/2020 14674/2020	SASMITA SAHOO-MP	SHASHI BHUSAN JENA
109	WP(C)/33957/2020 14675/2020	HDFC BANK LTD,-MP	RAJJEET ROY
110	WP(C)/33959/2020 14676/2020	HDFC BANK LTD,-MP	RAJJEET ROY
111	WP(C)/33961/2020 14677/2020	KABITA DASH-MP	CHINMAYA KUMAR NAYAK
112	WP(C)/33964/2020 14678/2020	M/S. YATRI BHOJAN PRIVATE LIMITED,-MP	BIBHU PRASAD DAS
113	WP(C)/33965/2020 14679/2020	MANOJ DASH-MP	TAPASWINI SAHU
114	WP(C)/33967/2020 14680/2020	JOHN SUBHASIS DAS-MP	SOUBHAGYA KUMAR DASH
115	WP(C)/33968/2020 14681/2020	PRABHAT KUMAR PANI-MP	K.P.MISHRA
116	WP(C)/33971/2020 14682/2020	ODISHA POWER GENERATION CORPORATION EMPLOYEES UNION,MP	PRANAB KUMAR SANNANNA BEHERA
117	WP(C)/33972/2020 14683/2020	BHATAKESWARA DHAKHINAKABATA-MP	SHIB SHANKAR MOHANTY
118	WP(C)/33978/2020 14684/2020	M/S. NESTLE INDIA LTD.-MP	MARK WRIGHT
119	WP(C)/26412/2020 248/2020	SASHIBHUSAN RATH-MP	
120	CONTC/3864/2020 249/2020	AMIT KUMAR MISHRA-MP	
	CONTC/3875/2020		

121	250/2020 CONTC/3277/2020	JAGANNATH MAHAKUDA-MP
122	1163/2020 ABLAPL/13473/2020	SUBHRA PRASAD SINHA-MP
123	1164/2020 ABLAPL/13474/2020	MAMATA SINHA-MP
124	1165/2020 ABLAPL/13109/2020	MAHESWAR BHUYAN-MP
125	1166/2020 ABLAPL/13109/2020	MAHESWAR BHUYAN-MP
126	1167/2020 ABLAPL/13104/2020	NIMAIN @ NIMAY BHUYAN-MP
127	1168/2020 ABLAPL/13104/2020	NIMAIN @ NIMAY BHUYAN-MP
128	1169/2020 ABLAPL/14034/2020	BISWA RANJAN PRAHARAJ-MP
129	1170/2020 ABLAPL/12631/2020	NABA PRADHAN-MP
130	1214/2020 BLAPL/7780/2020	CHANDAN KUMAR DALEI-MP
131	1358/2020 MACA/810/2015	MAHESWAR BEHERA-MP
132	14632/2020 WP(C)/24786/2019	BALARAM SETHY-MP
133	14634/2020 WP(C)/26238/2020	MANJUSHREE MUDULI-MP
134	14648/2020 WP(C)/20055/2020	TRAILOKYANATH MOHARANA-MP
135	14650/2020 WP(C)/9330/2020	ALEKHAPRASAD PATRA-MP
136	14656/2020 WP(C)/10206/2020	PRANAKRUSHNA PARIDA-MP